National Company Law Tribunal Allahapad Bench Allahabad

CP No. 120(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Mr. Sha dul Vikram Gupta

M/s Go nti Prakashan Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

V's

SI. No. Name Designation Representation Signature Dr. Bawan Jaisul COMA Petitionen -2. Ashish Kr. Snivasron Adv. Resps. Abs 3. Nuchtiseigh Advocale Petitioner March 4. Anil Kuross PCS Restiffen Am Ko

<u>Order dated 27.09.2016</u>

<u>CP No. 120(ND)/2012 Mr. Shardul Vikram Gupta Vs. Ms Gomti</u> <u>Prakashan Pvt Ltd</u>

At the request of both the Learned Counsels, matters are ordered to be listed on 19.10.2016 for completion of filing of copies of synopsis and paper books.

List the matter on 19.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.09.2016